CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL WEST BLOCK-2, R.K.PURAM, NEW DELHI-110066

Date:-19/11/2018

TENDER

Sealed quotations are invited from reputed suppliers/firms for supply of 1 nos Fearherlite Executive Table (Signature Table) as per specifications given below for the use of Hon'ble President CESTAT. The technical bid & financial bid are to be submitted separately, so as to reach the undersigned on or before 27/11/2018.

7	Description/ specification
SIGNA	TURE TABLE
Specifi	cations:- Table Top 25mm thick MFC panel with 2mm PVC edge lipping & 8mm
Colour	glass on Top with sides covered with aluminium strip
Suppo	rt:- 25mm thick MFC panel & 3 equal drawer pedestal with aluminium die cast arms
Modes	stry Panel:- 18 mm thick MFC panel with 2mm pvc edge lipping wire
Manag	gement:-65mm dia wire manager grommet on table, flip up and provision to place
CPU in	side extension drawer
Back S	torage:- Table Top 25mm thick MFC panel with 2mm with sides covered with
alumin	ium strip
Sides:-	25mm thick MFC panel with 2mm PVC edge lipping.
Back:-	25mm thick MFC panel with aluminium die cast arm
Shutte	r: - 25mm thick MFC panel with brush steel handles and soft close drawer sides and
hinges	

Term and Conditions

- 1. Bidders should have experience in supplying of office furniture in government organization and must substantiate it with documentary evidence. Evidence for the same should be provided.
- 2. The bidder must have obtained Permanent Account Number (PAN) and GST Registration. Copy of Registration Certificate should be enclosed.
- 3. The price quoted should be inclusive of all taxes, GST and any other charges for Executive Table.

4. Incomplete bid documents shall summarily be rejected.

- 5. The selected bidder will have to meet deliver the items at specified addresses within 15 days from the receipt of award of contract.
- 6. No advance payment will be provided to the supplier. Payment against bill/invoice shall be released only after supply.
- 7. The competent authority reserve the right to cancel or postpone the tender without assigning any reason thereof.

The tenderer should ensure that the following documents are part of

The Technical Bid

- A). Annexure III (duly filled in) along with necessary enclosures
- B). Tender Document (all pages signed and stamped)
- C). other documents as per Tender Notice.

Assistant Registrar

ANNEXURE-III

PROFORMA FOR SUBMISSION OF TECHNICAL QUOTATION

01	Name of the Supplier		
02	Address along with contract Number		
03	Name, Address and contract of Proprietor		
04	Other Documents/Certificates included		